

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
30-04-2024 AT 10:30 AM**

CP (IB) No. 31/59/HDB/2024
u/s. 59 of IBC, 2016

IN THE MATTER OF:

Mr. Gorantla Madhavaiah in the matter of
M/s. S R D N Enterprises Pvt Ltd

...Petitioner

AND

ROC, Telangana

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned PCS Mr KC Venkat Reddy, for Petitioner present physically.

None appeared for ROC.

Observations not filed, despite availing sufficient time. Hence, **for orders on 11.06.2024**, meanwhile it is left open to the petitioner and ROC to file brief note of submissions if any within 10days.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)